

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
(IB)-16(PB)/2017

IN THE MATTER OF:

Anil Mahindroo & Anr

... Applicant / Petitioner

Vs

Earth Iconoic Infrastructures Pvt Ltd

... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, in Liq.

Order delivered on 18.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. H. C. Manchanda as liquidator
For the Respondent : Mr. Rakesh Kumar, Ms. Preeti kashyap Advs.
For the NSEZ : Mr. R Soundararajan, Adv.
for EUCA : Mr. Atul Sharma and Ms. Renuka Iyer, Advs.

ORDER

List IA-3787/2020 along with other pending applications for hearing on **21.12.2020**.

— Sd —

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

— Sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Ritu
18.11.2020.